

ITEM NO.1725

COURT NO.2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9909/2013

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

Appellant(s)

VERSUS

RAMJAS SINGH YADAV (DEAD) THR. LRS. & ANR.

Respondent(s)

Date : 13-01-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
[IN CHAMBER]

For Appellant(s)

M/S. Mukesh Kumar Singh And Co., AOR
Mr. Mukesh Kumar Singh, Adv.
Mr. Amit Garg, Adv.
Mr. Ajit Kumar Pathak, Adv.
Mr. Kunwar Siddharth Singh, Adv.
Mr. Ashutosh Chaturvedi, Adv.
Mr. Narendra Kumar Goyal, Adv.
Mr. Vipin Sandu, Adv.
Mr. Jeetendra Kumar, Adv.
Mr. Vipin Kumar Saxena, Adv.
Ms. Kajal Rani, Adv.

Mr. Amit Garg, Adv.
Mr. Dheeraj Srivastava, Adv.

For Respondent(s)

Mr. Garvesh Kabra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice for alternative arrangements of the appellants is complete. Registry to take steps of listing the appeal before the appropriate Bench as per its turn.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)